COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 221 OF 2015 & IA NO. 359 OF 2015

Dated: 4th September, 2017

In the matter of:

Silvassa Industries Association & Ors. ... Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Anr. ... Respondent(s)

ORDER

Due to paucity of time the matter could not be taken up and is adjourned to **25.10.2017.**

COURT MASTER